

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

STARRED QUESTION NO:464  
ANSWERED ON:28.04.2005  
REVIEW OF NATIONAL POLICY ON OLDER PEOPLE  
Badiga Shri Ramakrishna

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has reviewed or proposes to review the National Policy on Older Persons in view of sudden spurt in crime against older persons and to provide them better health care and nutrition and other social/financial needs;
- (b) if so, the details thereof alongwith changes needed in the Policy for its better implementation; and
- (c) the steps being initiated to provide them better facilities as is being provided to their counterparts in developed countries?

**Answer**

MINISTER OF SOCIAL JUSTICE & EMPOWERMENT (SMT. MEIRA KUMAR)

(a), (b) & (c): A Statement is placed on the Table of the House.

Statement referred to in reply to Part (a), (b) and (c) of the Lok Sabha Starred Question No. 464 for answer on 28.04.2005 regarding Review of National Policy on Older People by Shri Badiga Ramakrishna MP(LS)

(a) & (b) : The National Policy on Older Persons contains adequate provisions to address the issues of protection, better health care facilities and social/financial security. The Central Government as well as the State Governments have taken a number of measures such as giving grant-in-aid for maintenance of old age homes, day care centres, mobile medicare units, tax rebates and fare concession in rail and air travel etc. to ameliorate the position of older persons.

(c) Information regarding facilities available to the aged in developed countries is not available. Besides our cultural ethos and the level of resource availability being different from that of developed countries.